#### THE

# PARLIAMENTARY DEBATES

## OFFICIAL REPORT

#### IN THE

## **FIFTY-NINTH SESSION**

## **OF THE**

## **RAJYA SABHA**

Commencing on the 18th March, 196 j/the 2jth Phalguna, 1888 (Saka)

## **RAJYA SABHA**

Saturday, *the* 18th. March, 1967/the 27th *Phalguna*, 1888 (Saka)

The House met at ten minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

# PRESIDENT'S ADDRESS LAID ON THE TABLE

SECRETARY: Sir, j beg to lay on the Table a copy of the President's Address to both the Houses of Parliament assembled together on the 18th March, 1967.

(Text of the President's Address in English)

Members of Parliament, it gives me great pleasure to welcome you to this joint session of the two Houses of Parliament. I offer my congratulations to the newly elected and reelected Members and my good wishes to those no longer with us.

- 2. Earlier, it was intended that the third Lok Sabha should have a final session this month mainly to pas, a Vote on Account. Shortly after most of the election results were announced, many Honourable Members from different political parties approached us with the request that it should be the new Lok Sabha which should meet at this juncture to pass the Vote on Account and to transact other essential business. The Government agreed with this view and, on their advice, the third Lok Sabha was dissolved on the 3rd of March.
- ;3. Our fourth General Elections have once again demonstrated the

vigour and vitality of our democracy. There was a larger turn-out of voters than on any previous occasion, as well as a substantial increase in the number of women who cast their votes. Despite a few unfortunate incidents of violence and disturbance which have been universally condemned, the elections were orderly and peaceful. The Chief Election Commissioner and his staff deserve our congratulations. So do the people, for the enthusiasm, maturity and dignity with which they have reaffirmed their faith in democracy and representative institutions.

- 4. For the first time since Independence, Governments of political complexions different from that of the Government at the Centre have been formed in several States. In a federal democratic polity, this is to be expected. Our Constitution has provisions defining and regulating the relationship between the Union and the States and their mutual obligations. Further, over the years, we have developed certain institutions for promoting co-operation, understanding and harmonious relations between the Union and the States, and between one State and another. The National Development Council, the Zonal Councils and periodic conferences of Governors and Chief Ministers are the more conspicuous examples of this nature.
- 5. The Union Government will respect the constitutional provisions in letter and in spirit without any discrimination and endeavour to strengthen the arrangements for a cooperative approach to our national problems. We are sure that all States will extend their co-operation in preserving these institutions and in making their deliberations increasingly

fruitful and beneficial both to the Union and to themselves. Strengthening the unity of the country, safeguarding its security, preserving democratic institutions, and promoting economic development and the well-being and happiness of all our people are the common objectives towards which the Union and the States must strive together.

- 6. Our Government have just taken office. While they will take a little time to place before you all the policies and programmes which they will pursue in accordance with the mandate of the electorate, they have already decided upon four major objectives in the economic sphere—
  - They have resolved to end our dependence on food assistance from abroad by the end of 1971.
  - (2) They have resolved to do all that is possible to ensure that the rising trend in prices of the basic necessities of life is halted and conditions of stability achieved in the shortest possible time.
  - (3) They have resolved to attain and sustain an adequate rate of economic growth so as to eliminate the need for external economic assistance by 1976.
  - (4) And they have resolved to pursue the national programme of family planning with the objective of reducing the birth rate from forty per thousand to twenty-five per thousand as expeditiously as possible.

These tasks are of such magnitude that they can be accomplished only with the active support, participation and involvement of the people and the cooperation of all parties. To secure these will be one of Government's primary objectives,

7. The food situation -will be dealt with on an emergency basis. The

measures already set in motion to fight the drought will be strengthened. We have to ensure that the available foodgrains m the country, whethei indigenous or imported, are distributed equitably. Government are already in touch with State Governments, seeking their views and their co-operation in regard to the further steps that have to be taken on the food front.

laid on the Table

- 8. Simultaneously, Government intend, in collaboration with the States, to make every effort to augment agricultural production. Our food import requirements must be reduced in each successive year. Towards this end, Government will pay special attention to the adequate availability of fertilizers and improved seeds and to the credit needs of the farmer. Greater emphasis will be place'd on minor irrigation and energisation of wells. Efforts will be made to expedite the completion of major irrigation projects that are in an advanced stage of construction and to ensure the fullest utilization of the irrigation potential already created.
- 9. The upsurge in prices, particularly during the last two years, was primarily the result of the shortfall in agricultural production due to the failure of the monsoons. Industrial production too was affected by the failure of the monsoons and the shortage of foreign exchange to import necessary raw materials. Deficit financing at the Centre and overdrafts by the State Governments on the Reserve Bank further aggravated the inflationary pressures. To deal with the situation, everything possible must be done to increase production in both agriculture and industry. The considerable potential and capacity in various sectors of. the economy built during the past years must be more fully utilised. Simultaneously, a stricter financial discipline must be maintained. Economy is not inconsistent with efficiency and we must seek genuine economy in every field and in: eyery/ sector of public expenditure..

- ii). Our Five-Year Plans have had the I tration. To ensure efficiency in per-j formance. achieve this target by 1976, special attention will be paid in the Fourth Plan period to those industries which will contribute most to rapid development in the immediate future, particularly industries which will be helpful to our agriculture and exports. The greatest emphasis will have to be laid on higher efficiency in both the public and the private sectors. Substantial investments have been made in industry by the public sector in the first three Plans and it is important that these are now made to yield greater profits to sustain further development. The Draft Outline of the Fourth Plan was published some months ago. It is being reviewed in the light of adverse effects of the drought, the latest price trends, and the prospects of mobilising additional resources, internal and external, and it is proposed to take an early opportunity to discuss the Plan fully in the National Development Council and thereafter in Parliament.
- 11. Our population has crossed the five hundred million mark. This is a danger signal which we can ignore only at our peril. Family Planning programmes will be strengthened at all level<sub>s</sub> with the co-operation of the States.
- 12. Although economic difficulties are at the root of mucli of the prevailing discontent, other factors too have contributed to a sense of frustration, particularly among the young. The new generation which has grown up since Independence has new aspirations and new ideas. We must respond to them. The educational system needs re-shapirig in the light of the recommendations of the Education Commission, on which we are awaiting the comments of the State Governments. A new scheme of national service at the University level is under active consideration.
- 13. The success of all our Plans and projects depends upon the efficiency and integrity of the adminis-

- objective of making the economy self-reliant changes will be made in the administrative setand capable of further development. To up. The Planning Commission will be reorganized. The working of controls will also be reviewed; those found unnecessary will be withdrawn and others re-adjusted as may be required to make them more purposeful and efficient. The Administrative Reforms Commission is expected to submit its recommendations on the re-organization of the Central Government fairly soon.
  - 14. Integrity and impartiality in public life, and in the conduct of the public servants, are the foundations of true democracy. The Administrative Reforms Commission has made an interim report bearing on this subject. Government agree, in principle, with the Commission's approach on the need for adequate and satisfactory institutional arrangements to deal with problems of corruption in high public office, whether political or administrative. They expect to finalize their proposals and place them before Parliament at an early date. They have already referred to the State Governments the recommendations of the Commission which concern them.
  - 15. A National Commission on Labour has been set up under the chairmanship of Sri Gajendragadkar. The Commission will review and make appropriate recommendations on the whole field of the working and living conditions of labour of all categories. including rural labour, since Independence. Legislation to give itatutory recognition to the assurances given in regard to the official language of the Union will be shortly introduced in Parliament. A high-level committee will be set up to examine the question of a ban on cow slaughter in terms of the announcement already made. A committee will also be set up, as announced, to examine further the proposal for the re-organisation of the State of Assam in the light of the discussion, held with the leaders of Assam. The question of changing the financial year will be considered in consultation with the State Governments.

- 16. In a shrinking world, no countrycan remain isolated. India has a role to play in the counsels of the world. Our membership of the Security Coun cil casts on us an onerous responsibility which we shall do our best to discharge.
- 17. The foreign policy of India has stood the test of time. The concept of peaceful co-existence. which India had done so much to sponsor, is now accepted by the leaders of the two groups. With both the United States and the Soviet Union we have the friendliest of relations. Our policy of non-alignment stands vindicated. Government will do everything possible to strengthen non-alignment and pursue the positive aspects of this policy with vigour and determination.
- 18. There are two dangers which confront humanity today. One is the widening gulf between the poor nations and the rich nations. The other is the rejection of the principle by peaceful co-existence some countries.
- 19. Government's foreign policy serve the twin objectives of furthering national interests—economic, poli tical and strategic—and of promoting international co-operation. Towards this end, we have succeeded in build ing up and maintaining the friendliest of relations with most countries of the world. It will be Government's special endeavour to strengthen India's tions with our Asian neighbours.
- 20. It is a matter of deep gratification that our Government have been able to sign an Agreement with the Gov ernment of Burma about the formal delineation and demarcation of our traditional boundary with that friend ly country.
- 21. Government adhere their to Vietnam policy regarding which has been enunciated on several occasions.
- 22. Government most sincerely desire the friendship and co-operation of the Government and people Pakistan. Nothing ha» distressed us

more than the bitterness and conflict which have sometimes divided our two countries which have many common interests. Government will make every effort to achieve a relationship of the fullest understanding, goodwill and amity with Pakistan.

laid on the Table

- 23. With China too we would like to live in peace. But the aggressive acts and postures of the People's Republic of China, coupled with their rejection of the concept of peaceful coexistence, continue to be the major obstacles to an improvement of our relations with China.
- 24. We are grateful to friendly nations of the world, as well as to international institutions and agencies, who have given us valuable assistance in our development programmes as well as in meeting our food crisis.
- 25. Developing countries can also strengthen their economies through mutual cooperation. The Tripartite Meeting between the leaders of three non-aligned countries, President Tito of Yugoslavia, President Nasser of the United Arab Republic and our Prime Minister, has laid the foundations of such an approach,
- 26. Another Head of State whom we had the pleasure of welcoming amidst us recently was His Majesty the King of Afghanistan, with whom we have had very friendly and cordial
- 27. Members of Parliament, I have briefly touched upon some of the issues that confront us today. You will have an opportunity to get a fuller picture of the Government's policies and programmes in these and other matters in due course. Your present session will be a short one, confined to the transaction of certain essential financial and budgetary business. You will be meeting again shortly to consider further business.
- 28. Bills will be introduced<sup>1</sup> in the current session to replace-
  - (1) The Mineral Products (Additional Duties of Excise and

- Customs) Amendment Ordinance, 1966;
- (2) The Essential Commodities (Second Amendment) Ordinance, 1966;
- (3) The Land Acquisition (Amendment and Validation) Ordinance, 1967; and
- (4) The Representation of the People (Amendment) Ordinance, 1967.

The Armed Forces (Special Powers) Continuance Bill will also be introduc. ed.

- 29. A statement of the estimated receipts and expenditure of the Government of India for the financial year 1967-68 will be laid before you.
- 30. It is a matter of distress to us that President's rule had to be introduced in Rajasthan. It is our earnest hope that it will not be necessary to continue this arrangement for long and that it will be found possible early restore to responsible government.

A statement of the estimated receipts and expenditure of the Government of Rajasthan for the financial year 1967-68 will also be laid before you.

I wish you success in your endeavour!.

### (Text of the President's Address in Hindi)

संसद् सदस्यगण, संसद् के दौनों सदनों के इस संयक्त अधिवेशन में आप लोगों का स्वागत करते हुए मुझे बड़ी प्रसन्नता हो रही है । नव-निर्वाचित तथा पुननिर्वाचित सदस्यों को मैं भ्रपनी बधाई देता हूं ग्रीर जो लोग हमारे बीच इस सभा में अब नहीं हैं उनको अपनी शुभकामनायें।

2. पहले ऐसा विचार या कि इस महीने तीसरी लोक सभा का अन्तिम प्रधिवेशन खास तौर पर लेखानुदान पास

कालय बुलाया जाय। साकन अधिकांश चुनाव-परिणाम घोषित होते ही विभिन्न राजनीतिक दलों के माननीय सदस्यों ने हमसे यह ब्राग्रह किया कि इस भौके पर नई लोक सभा का ही धिविशन बुलाया जाय जिसमें लेखान्दान पास किया जाय और दूसरी आवश्यक कार्रवाई हो । सरकार इस राय से सहमत हुई और उनकी सलाह पर तीसरी मार्च को तीसरी लोक सभा भंग कर दी गई।

laid on the Table

- 3. हमारे चौथे ग्राम चुनाव ने फिर से हमारे लोकतंत्र की शक्ति ग्रीर सजीवता का सब्त पेश किया है। पिछले सभी ग्राम चुनावों से अधिक मतदाताओं ने इस बार के निवाचन में भाग लिया । मतदान करने महिलाओं की संख्या में काफी वृद्धि हुई । चुनाव शांतिपूर्ण वातावरण में व्यवस्थित रूप से सम्पन्न हुआ गो कि हिंसा और उपद्रव की कुछ दु:खद घटनाएं कहीं-कहीं हुई जिनकी सभी ब्रोर से निन्दा की गई। आम चुनाव का काम जिस तरह पूरा हुआ उसके लिये मख्य चुनाव धायुक्त और उनके कर्मचारी बधाई के पात्र हैं। साथ साथ हमारी जनता भी बधाई की पात है जिसने लोक तंत्र धीर प्रतिनिधिक संस्थायों के प्रति उत्साह, परिपन्वता और मर्यादा के साथ ग्रपना विश्वास फिर से प्रकट किया।
- 4. स्वतंत्रता के बाद पहली बार केन्द्रीय सरकार से भिन्न राजनीतिक विचारधारा के दलों ने कई राज्यों में सरकार बनाई है। संघीय लोकतंत्रात्मक राज्य में यह कुछ अप्रत्याणित नहीं है। हमारे संविधान में संघ ग्रीर राज्यों के पारस्परिक संबन्धों के नियमन के लिये उपबन्ध हैं। इसके अलावा पिछले कई वर्षों के दौरान संघ और राज्य तथा एक राज्य से दूसरे राज्य के बीच सहयोग, सद्भाव और सामंजस्यपूर्ण संबंध को

- संघ सरकार संविधान के उपबन्धों को ग्रक्षरण: विना किसी भेद-भाव भौर सही माने में पालन करेगी तथा राष्ट्रीय समस्याभ्रों को सहयोग से हल करने की व्यवस्था को सुदृढ़ करने का प्रयास करेगी । हमें विश्वास है कि सभी राज्य इन संस्थाओं को कायम रखने में सहयोग देंगे तथा विचार-विमर्श द्वारा अपने धौर केन्द्र दोनों के हित में इनको अधिका-धिक उपयोगी बनायेंगे। देश की एकता श्रीर सुरक्षा को सुदृढ बनाना, लोकतंत्रीय संस्थाओं को कायम रखना, आर्थिक विकास श्रीर जन-कल्याण हमारा परम उद्देश्य है श्रीर इस दिशा में संघ एवं राज्य को एक साथ मिलकर प्रयत्न करना है।
- हमारी सरकार ने ग्रभी-ग्रभी कार्यभार संभाल है। मतदाताओं की इच्छा के अनुकल नीति और कार्यक्रम तैयार करने श्रीर श्रापके सामने उन्हें प्रस्तुत करने में उन्ह थोड़ा समय लगेगा। ग्राधिक क्षेत्र में सरकार ने जार प्रमुख लक्ष्य निर्धारित किए:--
  - उन्होंने संकल्प किया है कि 1971 के अन्त तक खाद्य के लिए विदेशी सहायता पर निर्भर नहीं रहें;
  - यह भी संकल्प किया है कि दनियादी जरूरत की चीजों के मृत्य में अभिवृद्धि की प्रवृत्ति को रोकने घाँर कम से कम समय में स्थिरता प्राप्त करने के लिये हर सम्भव प्रयत्न किया जाय:

तीसरा संकल्प यह है कि भ्राधिक विकास की गति को तीव्र करें ताकि 1976 तक विदेशी सहायता लेने की धावश्यकता न रहे;

laid on the Table

भीर यह भी संकल्प किया है कि जन्म दर प्रति हजार चालीस से घट कर यथाशीझ पच्चीस हो जाय । इसके लिये परिवार नियोजन के राष्ट्रीय कार्यक्रम को भ्रागे बढ़ाया जाय।

ये काम इतने बडे ग्रीर महत्वपूर्ण हैं कि सारी जनता ग्रीर दलों के सकिय सहयोग और समर्थन के बिना पूरे नहीं हो सकते । इन्हें प्राप्त करना सरकार का प्रधान उद्देश्य होगा ।

- खाद्य समस्या का सामना करने के लिये संकटकालीन स्थिति की तरह जो कदम उठाये गये हैं, उन्हें ग्रीर जोरदार बनाया जायेगा। देश में अपनी पैदावार अथवा आयात से प्राप्त जो भी अनाज सलभ है, हमें यह देखना है कि उसका वितरण समान रूप से हो। खाद्य के मामले में श्रीर कौन से काम करने हैं इसके सम्बन्ध में राज्य सरकारों के विचार जानने तथा उनका सहयोग प्राप्त करने के लिये केन्द्रीय सरकार ने पहले ही सम्पर्क किया है।
- 8. साथ ही राज्य सरकारों के साथ मिलकर खेती की पैदावार को बढाने के लिये सरकार हर सम्भव प्रयत्न करेगी। स्रागामी प्रत्येक वर्ष में हमारे खाद्य श्रायात की माता कम होती जानी चाहिये। इस लक्ष्य को प्राप्त करने के लिये सरकार काफी रासाय-निक खाद और अच्छे बीज सुलभ कराने और किसानों के लिये ऋण की व्यवस्था करने पर विशेष ध्यान देगी। लघु सिचाई और कुम्रों को अधिक उपयोगी बनाने पर विशेष जोर दिया जायेगा। सिचाई की

जो बडी-बडी योजनायें हैं ग्रीर जिनके निर्माण का काम काफी आगे बढ़ चुका है उन को शीझ पुरा करने के लिये प्रयत्न किये जायेंगे तथा सिचाई के लिये देश में जो साधन सूलभ हैं उनके सम्चित श्रीर सर्वाधिक उपयोग की व्यवस्था की जायेगी।

9. बारिश की कमी के कारण खेतों की पैदावार कम हुई ग्रीर खास कर इसी वजह से पिछले दो वर्षों में कीमतें बढती गईं। समय पर बारिश न होने की वजह से भ्रौद्योगिक उत्पादन पर भी इसका भ्रसर ग्रौद्योगिक उत्पादन में कमी का एक कारण यह भी था कि विदेशी मद्रा की कभी होने से आवश्यक कच्चा माल विदेश से मंगाया नहीं जा सका । केन्द्र द्वारा घाटे का बजट ग्रीर राज्य सरकारों द्वारा रिजर्व बैंक से अधिविकर्ष ( स्रोवर डाफ्ट ) के कारण स्फीतिदबाव ग्रधिक बढा। इस स्थितिका सामना करने के लिये कृषि ग्रीर उद्योग दोनों क्षेत्रों में पैदावार बढ़ाने के हर सम्भव उपाय किये जाने चाहियें। पिछले सालों में हमारी अर्थ-व्यवस्था के विभिन्न क्षेत्रों में जो साधन ग्रौर क्षमता पैदा की गई है उसका ग्रधिक से अधिक उपयोग करना है। इसके साथ ही वित्तीय अनुशासन सख्ती के साथ लाग किया जाना चाहिये। किफ़ायतशारी ग्रौर कूशलता में कोई विरोध नहीं है और सरकारी खर्च के हर क्षेत्र और हर दिशा में जितनी भी कटौती हो सकती हो की जानी चाहिये।

10. हमारी पंचवर्षीय योजनाम्रों का उद्देश्य है हमारी अर्थ व्यवस्था को आत्म-निर्भर ग्रीर ग्रधिक विकास के योग्य बनाना। इस लक्ष्य को 1976 तक प्राप्त कर लेने के लिये चौथी योजना में उन उद्योग धन्धों पर विशेष ध्यान दिया जायेगा जिन से निकट भविष्य में हमारा तेजी के साथ विकास हो, विशेषतः ऐसे उद्योग धन्धे जो खेती

ग्रौर निर्यात में सहायक सिद्ध हों। सरकारी ग्रीर निजी दोनों क्षेत्रों में ग्रधिक कार्य-कुशलता पर सर्वाधिक जोर देना होगा। पहिली तीन योजनाम्रों में उद्योग धन्धों के ऊपर काफी सरकारी पंजी लगाई गई है और इस ख्याल से यह बहुत आवश्यक है कि इन उद्योग धन्धों से ज्यादा मनाफा हमें मिले ताकि विकास का काम आगे बढ़े। चौथी योजना की रूप-रेखा का मसीदा कुछ महीने पहले प्रकाशित किया गया था। सुखे के कारण जो ग्रसर देश पर पडा, कीमतों की जो प्रवित्त सभी है, देश और देश के बाहर से क्या ग्रतिरिक्त साधन जटाये जा सकते हैं, इन सब बातों को ध्यान में रख कर उस मसौदे का पुनरीक्षण किया जा रहा है और जल्दी ही राष्ट्रीय विकास परिषद से इस योजना के सम्बन्ध में विचार-विमर्श करने के बाद संसद के समक्ष उसे प्रस्तृत किया जायेगा ।

- 11. हमारी ग्राबादी पचास करोड़ से ग्रागे बढ गई है। यह एक खतरे की सुचक है यदि हम इस स्रोर से बेपरवाह रहे तो बहत बडा नकसान होगा । राज्यों के साथ मिलकर परिवार नियोजन के कार्यक्रम को सभी स्तरों पर सुदृढ़ बनाया जायेगा।
- 12. ग्राथिक कठिनाइयां तो एक कारण है, लेकिन इनके अलावा भी खासकर नीजवानों के बीच व्याप्त ग्रसंतोष के कुछ ग्रीर भी कारण हैं। ग्राजादी के बाद जो एक नई पीढ़ी पैदा हुई है उस के मन में कुछ नये विचार ग्रीर नई ग्राकांक्षायें हैं। हमें उनकी श्रोर ध्यान देना श्रावश्यक है। शिक्षा श्रायोग ने जो सिफारिशें की हैं उन के सम्बन्ध में राज्यों के विचार मांगे गये हैं ग्रौर उन सिफारिशों को ध्यान में रखते हथे हमारी शिक्षा-पद्धति को पनगंठित करना जरूरी है। विश्वविद्यालय स्तर पर एक राष्ट्रीय सेवा की योजना के सम्बन्ध में सिकय रूप से विचार किया जा रहा है।

14. सार्वजनिक जीवन और सरकारी कर्मचारियों के धाचरण में सत्यनिष्ठा और निष्पक्षता सच्चे लोकतन्त्र की ग्राधारिशला हैं। इस विषय पर प्रशासनिक सुधार श्रायोग ने एक अन्तरिम रिपोर्ट दी है। सरकार श्रायोग की इस सिफारिश को सिद्धान्त रूप से स्वीकार करती है कि ऊंचे राजनीतिक अथवा प्रशासनिक पदों के भ्रष्टाचार की समस्या को दूर करने के लिए समुचित संस्था के गठन की ग्रावश्यकता है। सरकार शीध्र ही इस विष्य में अपने प्रस्तावों को तय कर संसद् के समक्ष प्रस्तुत करेगी। उन्होंने श्रायोग की उन सिफारिशों को जिनका राज्य सरकारों से सम्बन्ध है, उन्हें भेज दिया है।

15. श्रम के सम्बन्ध में श्री गजेन्द्र गडकर की अध्यक्षता में एक राष्ट्रीय आयोग गठित किया गया है। ग्रामीण श्रमिकों सहित सभा प्रकार के श्रमिकों के आजादी के बाद के काम और रहन-सहन के हालात का पुनरीक्षण वर यह आयोग समुचित सिफारिश करेगा। संघ की राजभाषा के सम्बन्ध में दिये गये आश्वासनों को सांविधिक स्वीकृति देने के लिए शीध्र ही संसद् में विधेयक प्रस्तुत किया जायेगा। जो घोषणा पहिले की जा चुकी है उस को ध्यान में रखते हुए गोवध पर प्रतिबन्ध लगाने के प्रश्न पर विचार करने के लिए एक उच्चस्तरीय समिति गठित की जायेगी। जैसा कि घोषित किया जा चुका है ग्रसम के नेताओं से हुए विचार-विमर्श को ध्यान में रखत हुए श्रसम राज्य के पुनर्गठन के प्रस्ताव पर आगे विचार करने के लिए एक समिति गठित की जायेगी। राज्य सरकारों से परामर्श कर वित्तीय वर्ष को बदलने के प्रश्न पर भी विचार किया जायेगा।

laid on the Table

16. आज के संसार में कोई भी देश अलग नहीं रह सकता । भारत को विश्व-कुटुम्ब में अपना समुचित स्थान लेना है । सुरक्षा परिषद् में हमारी सदस्यता से हम पर गुरुतर उत्तरदायित्व आ गया है, जिसे निभावे का हम भरसक प्रयत्न करेंगे ।

17. भारत की विदेश नीति समय की कसौटी पर खरी उतरी है। भारत ने जिस शान्तिपूर्ण सह-अस्तित्व की भावना को प्रवर्तित करने के लिए जितना भी कार्य किया है, उसे अब दोनों गुटों के नेताओं ने स्वीकार कर लिया है। अमरीका और रूस दोनों देशों के साथ हमारे विशेष मिन्नतापूर्ण सम्बन्ध हैं। हमारी गुट-निरपेक्षता की नीति सफल प्रमाणित हुई है। सरकार इस नीति को सुदृह बनाने का हर सम्भव प्रयत्न करेगी और उसके भावात्मुक सिद्धान्तों पर संकल्प के साथ चलती रहेगी।

18. ग्राज मानवता के सामने दो संकट विद्यमान हैं। एक है निर्धन राष्ट्रों ग्रीर धनी राष्ट्रों के बीच बढ़ती हुई खाई। दूसरा है कुछ देशों द्वारा शान्तिपूर्ण सह-ग्रस्तित के सिद्धान्त का ग्रस्वीकार किया जाना।

19. सरकार की विदेश नीति के दो उद्देश्य होंगे। हमारे राष्ट्रीय हितों—ग्राधिक, राजनीतिक ग्रीर रक्षा सम्बन्धी हितों—को ग्रागे बढ़ाना ग्रीर अन्तर्राष्ट्रीय सहयोग का संवर्धन। इस उद्देश्य की प्राप्ति में, हम संसार के ग्रधिकांश देशों के साथ ग्रधिकाधिक मित्रता-

पूर्ण सम्बन्ध बनाने और उन्हें कायम रखने में सफल हुए हैं। भारत के श्रन्य एशियाई देशों के साथ सम्बन्ध सुदृढ़ करने का सरकार का विशेष प्रयत्न रहेगा।

- 20. यह बहुत ही प्रसन्नता का विषय है कि हमारे मिन्न देश बर्मा की सरकार के साथ हमारी सरकार, हमारी परम्परागत सीमा के औपचारिक सीमांकन सम्बन्धी करार पर हस्ताक्षर करने में सफल हुई है।
- 21. सरकार वियतनाम सम्बन्धी अपनी नीति पर दृढ़ है, जिसका अनेक बार स्पष्टी-करण किया जा चुका है।
- 22. पाकिस्तान सरकार और वहां के लोगों की मिलता और महयोग प्राप्त करने के लिए हमारी सरकार हृदय से इच्छुक है। सामान्य हित रखने वाले हमारे इन दोनों देशों को जिस कटुता और संघर्ष ने कभी-कभी विलग कर दिया है उससे हमें सबसे अधिक दुख पहुंचा है। पाकिस्तान के साथ सर्वाधिक सद्भावना, मिलता और सौहार्दपूर्ण सम्बन्ध स्थापित करने के लिए हमारी सरकार भरसक प्रयत्न करेगी।
- 23. हम चीन के साथ भी शान्ति से रहना चाहते हैं। परन्तु चीन सरकार की आक्रामक कार्रवाई और गतिविधि और साथ ही उसके द्वारा शान्तिपूर्ण सह-अस्तित्व की भावना की अस्वीकृति—ये बड़ी कठिनाइयां चीन के साथ हमारे सम्बन्ध सुधारने में बराबर बाधक बनी हुई हैं।
- 24. संसार के जिन मित्र राष्ट्रों, श्रन्त-राष्ट्रीय संस्थाओं तथा श्रमिकरणों ने हमारे विकास कायकमों में तथा हमारे खाद्यान्न संकट को दूर करने में हमें श्रमूल्य सहायता प्रदान की है, उनके हम श्राभारी हैं।
- 25. विकासशील देश भी अपनी अर्थ-ब्यवस्थाओं को, आपसी सहयोग द्वारा सुदृढ़ कर सकते हैं। युगोस्लाविया के राष्ट्रपति टीटो,

संयुक्त अरब गणराज्य के राष्ट्रपति नासिर और हमारे प्रधान मन्त्री—इन तीन गुट निरपेक्ष देशों के नेताओं के विपक्षीय सम्मेलन ने इस दिशा में कार्य करने का आधार स्थापित कर दिया है।

- 26. हाल ही में हमें एक और राष्ट्र के भ्रध्यक्ष, श्रफगानिस्तान के महामान्य सम्प्राट के स्वागत करने का भ्रवसर मिला जिनके साथ हमारी बहुत ही मिन्नतापूर्ण तथा सौहार्दपूर्ण वार्ता हुई।
- 27. संसद सदस्य, आज हमारे सम्मुख जो प्रश्न हैं उनमें से कुछ का मैंने संक्षेप में उल्लेख किया है। इन विषयों में तथा अन्य विषयों में सरकार की नीतियों और कार्यक्रमों की पूरी जानकारी प्राप्त करने का आपको यथासमय अवसर मिलेगा। आपका वर्तमान सन्न छोटा ही होगा, जो कुछ अनिवार्य वित्तीय और बजट सम्बन्धी कार्यवाही तक सीमित रहेगा। आगे की कार्यवाही पर विचार करने के लिए आप फिर से शीझ ही मिलेंगे।
- 28. वर्तमान सत्र में निम्नलिखित ग्रध्या-देशों का स्थान लेने के लिए विधेयक प्रस्तुत किये जायेंगे :—
  - खनिज उत्पादन (ग्रतिरिक्त उत्पादन शुल्क तथा सीमा शुल्क) संशोधन श्रष्टयादेश, 1966,
  - (2) अत्यावश्यक वस्तुर्थे (द्वितीय । संशोधन) अध्यादेश, 1966,
  - (3) भूमि धर्णन (संशोधन तथा मान्य) घष्ट्यादेश, 1967, और
  - (4) लोक प्रतिनिधित्व (संशोधन) प्रधिनियम, 1967।

सशस्त्र बल (विशेष शक्तियां) स्थिरता विधेयक भी प्रस्तुत किया जायेगा।

29. 1967-68 के वित्त वर्ष के लिए भारत सरकार के अनुमानित श्राय और व्यय should have passed away at the comparatively young age of 51.

का विवरण श्रापके सम्मुख प्रस्तुत किया जायेगा।

30. यह हमारे लिए दुख का विषय है कि राजस्थान में राष्ट्रपति का शासन लागू करना पड़ा। हमारी हार्दिक ग्राशा है कि इस व्यवस्था को ग्रधिक समय तक बनाये रखना ग्रावश्यक नहीं होगा। ग्रौर शीघ्र ही उत्तर-दायी सरकार फिर से स्थापित करना सम्भव होगा। 1967-68 के वित्त वर्ष के लिए राजस्थान सरकार के अनुमानित ग्राय ग्रौर व्यय का विवरण भी ग्रापके सम्मुख प्रस्तुत किया जायेगा।

31. संसद सदस्य, मेरी शुभकामना है कि आप अपने प्रयास में सफल हों।

#### **OBITUARY REFERENCES**

# PASSING AWAY OF SHRI ALGURAI SHASTBI AND SHRI SUDHIR GHOSH

MR. CHAIRMAN: Since the House adjourned last, two of our old colleagues, Shri Algurai Shastri and Shri Sudhir Ghosh, have passed away.

Shri Algurai Shastri was a Member of this House during 1956—58. He was a whole-time political worker and an active participant in the national movement. He had a long and useful record of work in the Legislature, starting from 1937 in the U.P. Legislative Assembly. Modest and sincere, he had many endearing qualities. In his death, the country has lost a devoted worker in the cause of our political emancipation.

Shri Sudhir Ghosh came to the Rajya Sabha in 1960. He had the great good fortune of being associated with Gandhiji in his early career. Later, he functioned in different administrative capacities before coming to the Rajya Sabha. He was a forceful speaker and had always a new point of view to present. It is a great pity that a person of his ability

I would request the Members to rise in their seats and observe two minutes' silence as a mark of respect to the memory of the deceased.

(.Hon. Members then stood in silence for two minutes)

MR. CHAIRMAN; I shall ask the Secretary to convey to the members of the bereaved families the sense of grief and profound sympathy of this House.

#### RESIGNATION OF MEMBERS

MR. CHAIRMAN: I have to inform the House that the following Members resigned their seats in the Rajya Sabha with effect from the dates mentioned against their names:—

- 1. Shri A. Thanglura (Assam) 2nd February, 1967.
- 2. Shri U. S. Pa til (Maharashtra) 2nd March, 1967.
- 3. Shri T. M. Das Gupta (Tripura)—2nd March, 1967.
- 4. Shri M. N. Govindan Nair (Kerala)—3rd March, 1967.
- 5. Shri G. M. Mir (Jammu and Kashmir)—13th March, 1967.
- 6. Shri V. C. Kesava Rao (Andhra Pradesh)—14th March, 1967.

# REFERENCE TO PRESIDENT'S PROCLAMATION REGARDING RAJASTHAN

MR. CHAIRMAN: Proclamation under article 356 of the Constitution.

SHRI BHUPESH GUPTA (West Bengal): Mr. Chairman, I rise to make a submission in regard to this item. From the list of business, Sir, we